

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.211 - **CP(IB)/25(AHM)2023**

With

ITEM No.212 - **IA/238(AHM)2023**

ITEM No.213 - **IA/713(AHM)2023 in IA/238(AHM)2023**

Proceedings under Section 95 IBC

IN THE MATTER OF:

Shrinath Ji Spintex Private Limited

.....**Applicant**

V/s

Hemantbhai Parbatbhai Lakkad To Sunrise Ginning Private

.....**Respondent**

Limited

(Personal Guarantors)

Order delivered on: 19/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Tirth Nayak,

For SBI

: Ms. M A Gogia, Adv.

RP

: Mr. Rajendra Jain

For Personal Guarantor

: None

ORDER

CP(IB)/25(AHM)2023, IA/238(AHM)2023 & IA/713(AHM)2023 in IA/238(AHM)2023

It appears that notice is not served properly upon personal guarantor. Registry is directed to serve copy of report upon personal guarantor. Personal guarantor is directed to remain present on next date of hearing.

List for further consideration on 01.05.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)